

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6286
ANSWERED ON:06.05.2003
OUTSTANDING DUES OF DIRECTORATE OF ESTATES
MANIKRAO HODLYA GAVIT

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) The total outstanding dues of the Directorate of Estates towards the sitting Members, Ex-Members of Parliament, present and former Union Ministers as on 31.3.2003; and

(b) the steps being taken by the Union Government to recover the outstanding dues?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI PON RADHAKR)

(a): A sum of Rs.43132639/- is outstanding towards sitting Members, Ex-Members of Parliament, present and former Union Ministers as on 31.3.2003 who are/were occupying General pool accommodation.

(b): The recovery is being pursued through reminders. When the payment is not received despite reminders, recovery proceedings under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971 are initiated. However, in the cases of sitting MPs recovery is also made through their pay bills.